

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14717/2016

(Arising out of impugned final judgment and order dated 26/02/2016
in WP No. 985/2015 passed by the High Court Of Judicature at
Allahabad, Lucknow Bench)

BHARAT SANCHAR NIGAM LTD. & ORS. Petitioner(s)

VERSUS

SURESH CHANDRA SAXENA Respondent(s)

(with interim relief and office report)

Date : 04/07/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPREFor Petitioner(s) Mr. Dipank Yadav, Adv.
Ms. N. Annapoorani, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

[O.P. SHARMA]
AR-cum-PS[RAJINDER KAUR]
COURT MASTER

Signature Not Verified

Digitally signed by OM
PARKASH SHARMA
Date: 2016.07.04
16:48:48 IST
Reason: